

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) A National Committee under the Chairmanship of Prime Minister has been constituted with a view to celebrate the birth centenary of Shri Krishna Menon in a befitting manner and to chalk out the programmes therefor

(b) and (c). The National Committee met on 20th November, 1995 and *inter alia* decided that the birth centenary celebrations would commence on 3rd May, 1996 and continue for a period of one year. The National Committee also decided that all the suggestions received should be examined and a suitable programme evolved by a Sub-Committee headed by the Minister of Human Resource development.

Accordingly, a Sub-Committee was set up which met on 25th June, 1996 and decided, among other things, to organise a commemorative public function both at New Delhi and London; to hold seminars and lectures; to set up suitable memorials for Shri V.K. Krishna Menon; and to collect and publish recordings of Shri Menon's UN speeches. A number of agencies are involved in the implementation of these programmes. Another meeting of the Sub-Committee is being convened shortly to review the progress made so far.

[Translation]

National Protected Monuments

3501. SHRI S.P. JAISWAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of divisional offices functioning for the maintenance of protected national monuments along with the division-wise number of protected national monuments;

(b) whether more divisional offices are proposed to be set up for proper maintenance of the said monuments;

(c) if so, the details thereof;

(d) if not, the reasons therefor;

(e) whether attendants have been posted at all the protected monuments their maintenance;

(f) if not, the system in force for the maintenance and security of the said monuments; and

(g) the division-wise number of protected monuments on which till date no special repair works have been undertaken alongwith the reason therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (d). The Archaeological Survey of India has 17 Circles and two mini Circles for the maintenance of the centrally protected Monuments as enclosed in the Statement. In

addition a new Circle at Thrissur has been ordered to be commissioned with effect from 1 January, 1997.

(e) No Sir.

(f) Regular Monument Attendants have been posted at most of the centrally protected monuments. At other monuments where considered necessary, casual workers have been engaged.

(g) The conservation and preservation of the centrally protected monuments is a continuous process. Conservation works are taken up as per actual need and priority of conservation of monuments and the availability of resources

STATEMENT

List of Centrally Protected Monuments Circle-wise

S.No.	Name of Circle	Number of Monuments
1.	Agra	323
2.	Aurangabad (including Mini Circle Goa)	309
3.	Bangalore	203
4.	Bhopal	282
5.	Bhubaneswar	122
6.	Calcutta	117
7.	Chandigarh (including Mini Circle Shimla)	150
8.	Delhi	166
9.	Dharwad	301 (w.e.f. 1.11.96)
10.	Guwahati	72
11.	Hyderabad	134
12.	Jaipur	151
13.	Lucknow	362
14.	Chennai	401
15.	Patna	190
16.	Srinagar	64
17.	Thrissur	37 (w.e.f. 1.1.97)
18.	Vadodara	209
Total		3593

Bhimtangi Irrigation Project in Orissa

3502. SHRI MURALIDHAR JENA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Bhimtangi Irrigation Project in Orissa has been neglected;

(b) whether the areas covered by the irrigation project have been affected as a result thereof;

(c) if so, the reasons therefor; and

(d) the steps taken by the Government for well revival of the project?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (d). Information is being collected and will be laid on the Table of the House.

Sex Education in Schools

3503. SHRI BANWARI LAL PUROHIT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether due to rise in AIDS cases and other sexual diseases, the Government propose to introduce sex education in Schools; and

(b) if so, by when and if not the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) :

(a) and (b). According to the information furnished by the National Council of Educational Research and Training (NCERT), they organised a National Seminar on Adolescence Education in 1994 in pursuance of National Policy on Education (NPE), 1986 (as modified in 1992) which recommended the introduction of 'suitable components of adolescence education in the curricula at all stages of schooling'. The major components of adolescence education are (i) process of growing up, (ii) HIV/AIDS and (iii) Drug Abuse. The recommendations of the National Seminar have been accepted by the NCERT for developing a general framework of Adolescence Education including Sex Education. The National Population Education Project (NPEP) being implemented since 1980 has related components of Sex Education. The contents of Population Education are integrated in all stages of school education.

Health Insurance Scheme

3504. DR. M. JAGANNATH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to introduce a health insurance Schemes for senior citizens to enable them to enjoy a life of fulfilment;

(b) if so, the details thereof; and

(c) if not, the reasons for not helping them grow old gracefully?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). There Medical Insurance Schemes are already under implementation under the umbrella of the General Insurance Corporation as follows :

(i) *Mediclaim Insurance Policy* is available for persons between the ages 65 and 75 years

and the cover provides for reimbursement of medical expenses incurred towards hospitalisation/domiciliary hospitalisation.

(ii) *Jan Arogya* :

Primarily meant for larger segment of population who can not afford the high cost of medical treatment with coverage upto 70 years of age.

(iii) *Bhavishya Arogya* :

Under the Scheme a person pays a single premium or nominal annual premium during his earning years and get reimbursement of hospitalisation and domiciliary hospitalisation expenses from a future selected age between 55 and 60 years.

Nehru Yuvak Kendras

3505. DR. VALLABH BHAI KATHIRIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of various projects and works taken up and completed by Nehru Yuvak Kendras in Gujarat during the last three years and till-date, year-wise;

(b) the total financial assistance sanctioned and provided during each of the above three years on each projects and works in each district of Gujarat;

(c) the plans, projects and proposals of the Nehru Yuvak Kendras for 1997 to 2000 in each places in each districts of Gujarat;

(d) the sources of income of Nehru Yuvak Kendras to run the activities; and

(e) the base on which assistance is being provided to such Kendras?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODI ATHITHAN R.) : (a) to (e). The information is being collected and will be laid on the table of the House.

Conducting of Management Courses by UP Export Corporation

3506. SHRI PRAMOTESH MUKHERJEE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether UP Export Corporation Limited and public sector undertakings under the State of UP has been fraudulently conducting management courses and selling out certificates to candidates;

(b) whether Director of Industries, UP has not allowed the corporation to hold and conduct such courses at all; and